

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 28.02.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 663 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sonia Modi Vs. Relan Buildwell Pvt Ltd	Himanshu Handa

For Evidence

2.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain
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02:00 P.M.

For Evidence

3.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan
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**By Order
-sd/-**

Assistant Registrar

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